GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

LOK SABHA UNSTARRED OUESTION NO- 1234

TO BE ANSWERED ON- 11/12/2023

EKLAVYA MODEL RESIDENTIAL SCHOOL (EMRS) IN ANDHRA PRADESH

1234. SHRI POCHA BRAHMANANDA REDDY: SHRI N. REDDEPPA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the key performance indicators on which Eklavya Model Residential School (EMRS) Scheme is analysed;
- (b) whether the performance of EMRS in the State of Andhra Pradesh has been analysed;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the EMRS in the State of Andhra Pradesh is infrastructurally sufficient and staffed adequately; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF TRIBAL AFFAIRS SHRI ARJUN MUNDA

- (a) to (c): The key performance indicators on which Eklavya Model Residential School (EMRS) Scheme is analysed include number of EMRS sanctioned, number of EMRS made functional, enrollment of students, academic performance of EMRS students etc. As on date, a total number of 28 EMRSs have been sanctioned in the State of Andhra Pradesh and all these 28 schools are functional with the enrollment of 8818 students for the current academic year, i.e. 2023-24. In the board examinations of academic year 2022-23, students of EMRSs in Andhra Pradesh achieved a passing percentage of 99.71% in Class X and 92.09% in Class XII.
- (d) and (e): The construction cost of each EMRS has been increased from Rs. 20 cr. to Rs. 37.8 cr. for plain areas and from Rs.24 cr. to Rs. 48 cr. for hilly/LWE/NER areas to facilitate creation of robust infrastructure facilities for tribal students across the country, including in Andhra Pradesh. This enhanced cost is to ensure improved infrastructure as far as school building, labs, hostels, staff quarters, sports and extra curricular facilities for holistic development of tribal students. Further, all States including Andhra Pradesh have been advised to submit proposals for approach road, drinking water facilities etc., if required in these EMRSs under Article 275(1) of the Constitution of India.

National Education Society for Tribal Students (NESTS), an autonomous organization to manage and implement the scheme of EMRS, has initiated centralised recruitment of staff who are to be posted in functional EMRSs across the country including Andhra Pradesh based on the number of vacancies intimated by the concerned State.
